

**TOUR PROGRAMME OF SHRI P.S. SAMYAL, DISTRICT AND SESSIONS JUDGE, KINNAUR CIVIL AND SESSIONS DIVISION AT RAMPUR BUSHAHR, FOR THE MONTH OF APRIL, 2018.**

15.04.2018 Sunday	Departure	Rampur Bushahr	10.00 A.M.
	Arrival	Reckong Peo	03.30 P.M.

Camp sitting of the Court of the undersigned at Reckong Peo on and with effect from 16.04.2018 to 21.04.2018.

22.04.2018 Sunday	Departure	Reckong Peo	10.00 A.M.
	Arrival	Rampur	03.30 P.M.

The journey will be performed by official car and the undersigned shall be accompanied by necessary staff.

(P.S. Samyal)

District and Sessions Judge,  
Kinnaur at Rampur Bushahr, H.P.

Endst. No. D&SJ/RMP/86/96-

Dated; the 14<sup>th</sup> April, 2018.

Copy forwarded to;

1. The Registrar General, High Court of H.P., Shimla for information.
2. The Additional District and Sessions Judge, Rampur for information.
3. The Deputy Commissioner, Reckong Peo for information and necessary action.
4. The Superintendent of Police, Kinnaur at Reckong Peo.
5. The Senior Civil Judge-cum-CJM, Kinnaur at Reckong Peo, H.P. for information and necessary action.
6. The Senior Civil Judge-cum-ACJM, Rampur Bushahr, H.P.
7. The Senior Civil Judge-cum-ACJM-cum-Secretary, DLSA, Kinnaur at Rampur.
8. The Civil Judge-cum-JMIC, Ani, H.P.
9. The District Attorney Kinnaur at Rampur Bushahr, H.P.
10. The President, Bar Association, Kinnaur at Reckong Peo, Rampur and Ani.
11. The Reader/Civil Nazir/Translator of this office for information.
12. The System Officer/System Assistant/Assistant Programmer of this office for necessary action.
13. Notice Board of this Court.

District and Sessions Judge,  
Kinnaur Civil and Sessions  
Division at Rampur Bushahr, H.P.